

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES  
DEPARTMENT OF HEAVY INDUSTRY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1473**  
ANSWERED ON 11.02.2020

**HINDUSTAN NEWS PRINT LIMITED**

1473. SHRI ANTO ANTONY:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES भारी उद्योग एवं लोक उद्यम मंत्री be pleased to state:

- (a) whether the Hindustan News Print Limited (HNL) in Kottayam district, Kerala has been closed;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has any statistics regarding the number of employees and the revenue generated by the HNL;
- (d) if so, the details thereof during the last ten years, year-wise;
- (e) whether the Government has any plan to reopen or sell the HNL; and
- (f) if so, the details thereof and the steps taken by the Government in this regard?

**ANSWER**

**THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES**  
**(SHRI PRAKASH JAVADEKAR)**

(a) to (f): The National Company Law Tribunal (NCLT), Kochi bench, on 28.11.2019 in an application filed by a creditor of Hindustan Newsprint Limited (HNL) has directed for initiation of Corporate Insolvency Resolution Process (CIRP) under Insolvency & Bankruptcy Code (IBC), 2016 and has appointed an Interim Resolution Professional (IRP) for HNL. Further, the parent company of HNL viz. Hindustan Paper Corporation Limited (HPC) is under liquidation at present as per the orders of the NCLT, New Delhi Bench and the National Company Law Appellate Tribunal (NCLAT). On 25.11.2019, the NCLT, New Delhi granted permission to the Liquidator, HPC to sell the 100% shareholding of HPC in HNL to the Government of Kerala.

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